

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:765
ANSWERED ON:04.03.2005
NCES
Seth Shri Lakshman Chandra

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the present status of non-conventional energy sources water and wind energy sources undertaken so far;
- (b) the reasons restricting development of these alternative energy sources; and
- (c) the policy of the Central Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b) : Around 2980 MW and 1690 MW grid interactive wind and small hydro power installed capacity respectively have been set up in the country as on 31-12-2004. The aim is to deploy around 10 percent of the additional grid interactive power installed capacity from renewables during the 10th and 11th Plan periods. During the first two years of the 10th Plan, 10 and 2 percentage points of grid interactive power installed capacity has come from wind and small hydro power respectively, apart from 3 percentage points from bioenergy thereby making it a total of 15 percentage points of grid interactive renewable power installed capacity. Hence, the rate of deployment of these renewable technologies is highly satisfactory.

(c): Financial incentives apart from fiscal incentives such as accelerated depreciation, relief in taxes and duties and term loans from financial institutions are being provided. In addition, preferential tariff to grid interactive renewable power is available in several potential states.